

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH**

RA No. 27/2004

in

OA No. 284/1997

This the 3<sup>rd</sup> day of June, 2005.

**Hon'ble Mr. Shanker Raju, Member (J)  
Hon'ble Mr. S.C. Chaube, Member (A)**

Union of India through & Ors.

...Review applicants

-versus-

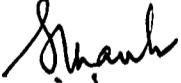
Harihar Mani Tripathi,  
S/o Sh. Sheo Pujan Tripathi,  
R/o E-7/M, Punjan Nagar,  
Railway Colony,  
Alambagh,Lucknow.

-Respondent

**ORDER (By Circulation)**

**By Mr. Shanker Raju, Member (J)**

From perusal of the documents, it transpires that the present review application was time barred as it was filed on 10.11.2004 against an order dated 30.09.2004 passed by this Tribunal, certified copy of which was furnished on 1.10.2004. The defect was not removed despite pointing out by the Registry of the Tribunal but was removed only on 12.5.2005. There is no explanation of delay in removing the objection as such. Therefore, the present review application is dismissed as barred by limitation and non-maintainable.

  
**(S.C.Chaube)  
Member (A)**

  
**(Shanker Raju)  
Member (J)**

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